

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 292/(MAH)/2017
M.A. No. 425/2017, 549/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.
V/s
Bharti Defence and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mukesh Jabin	Advocate	<i>m. jabin</i>
2	Darius shroff	senior Advocate	} <i>Anna</i>
3	malhar Zatakia	Advocate	
4	Aniket Nimbalkar	Advocate	
5	Sukanya Bhaumik	Advocate	
i/b AZB & Partners, Advocates for the Applicant			

ORDER

MA 425 & 549/2017 in CP No. 292/I&BP/NCLT/MB/MAH/2017

Orders Reserved on MA 549/2017 in CP 292/2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)